NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO: 63(ND)2015 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Col. Ajay Ahlawat V/s. M/s. Royal Hunting Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Sougal Sinha	odv.	Petitionel .	Supel- Soil
2.	Apuro chandola	, Adv)	Res. 123	Millent Ken
3.	Joby Varghese Mishand Rai	Adv. Order		

This is a connected matter with CP No. 142/2013. In view of the same both matters be tagged together for final disposal.

- In the meantime, learned counsels for the parties are directed to explore the
 possibility of a settlement. They are also directed to suggest the name of a valuer
 agreeable to both of them to assess the fair value of the fixed asset of the company.
- The valuation/name of the valuer be submitted before this Bench on 19th July at 10.30 a.m.

4. Copy of the order sheet be placed in CP 142/2013 and be given dasti to both the counsels.

(Ina Malhotra) Member Judicial

(R.Varadharajan) Member Judicial On behalf of my advocate Mr. Sougat Sixha,

Strankar Koshan

13/04/16